

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal the 29th May, 2023

No. HCM/1/96-BENCH/ : In view of the order dated 3rd May, 2023 of the Government of Manipur, imposing "Curfew" in several Districts of Manipur which is still in force, and order dated 26th May, 2023 of the Home Department barring internet/data services including broadband in the State thereby rendering functioning of physical and virtual court not feasible for the time being, the cause lists dated 29th May, 2023 are hereby cancelled, except the items under Delivery of Judgment published in the cause lists in respect of both Division and Single Benches.

The items in the cancelled cause lists will be rescheduled and listed on 30th June, 3rd, 4th, 5th, 6th & 7th July, 2023. Until then, interim orders, if any subsisting in them will remain in force. Motion matters, however, will be listed on 30th May, 2023 by publishing supplementary cause list. In case of urgency, parties may request for advancement of the posting of these cases.

By Order etc.

Sd/-

**(OJESH MUTUM)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**

Imphal, the 29th May, 2023

Endt. No. HCM/1/96-BENCH/ 11018

Copy to:

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Registrar (Judicial)/(Admn.)/(Vigilance), High Court of Manipur.
6. The Government Advocates, Government of Manipur.
7. The Deputy Solicitor General of India, High Court of Manipur.
8. All the learned Judicial Officers, Manipur.
9. The President, High Court Bar Association, Manipur.
10. The President, AMBA, Manipur.
11. The Joint Director, Manipur Judicial Academy.
12. All the Joint Registrars, High Court of Manipur.
13. The Principal Magistrates, all Juvenile Justice Boards.
14. All the Deputy Registrars, Language Officer, High Court of Manipur.
15. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
16. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
17. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
18. All the Court Masters, High Court of Manipur.
19. The Concerned/Guard File.


**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**
